

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION No.3036
TO BE ANSWERED ON 27.03.2023

OBJECTIVES OF NEW GUIDELINES ON MPLAD SCHEME

3036. SHRI ELAMARAM KAREEM:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government has released the new guidelines on MPLADS recently, if so, the main objectives of revision in present guidelines;
- (b) whether Government has received representations from MPs raising their concerns over the provisions in new guidelines, if so, the concerns raised by the MPs and the response of Government thereto;
- (c) whether it is a fact that more centralisation on releasing funds will affect the effective implementation of projects under MPLADS; and
- (d) whether Government will revisit the guidelines?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) Yes, Sir. The MPLADS Guidelines have been revised to make them simpler to understand, free from ambiguities, dynamic and easy to implement; and to make the MPLAD Scheme more flexible, efficient and effective and to bring it in line with the changing development needs of the community.

(b) to (d) The Ministry receives and examines, on a continuous basis, the new suggestions/representations from Hon'ble Members of Parliament and other stakeholders, including suggestions for revision of provisions of MPLADS Guidelines, following due process.

Under the Revised Fund Flow Procedure, the Hon'ble MPs will not be required to wait for the actual fund to be released by the Ministry before recommending new projects as they will be allocated annual drawing limits at the beginning of each financial year subject to certain conditions. The entire process of fund flow will operate on an IT platform which will allow all

the stakeholders, including Hon'ble MPs, the Central and State Govt. agencies, the district authorities etc. to monitor the status of funds and works on real time basis. This will not only facilitate effective implementation of projects under MPLADS but will also bring in greater transparency and accountability in the system.
